

S.No.11

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1**  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
**25-05-2023 AT 11:00 AM**

**IA(IBC) 725/2023 in CP(IB) No.677/7/HDB/2018**  
u/s. 7 of IBC, 2016

**IN THE MATTER OF:**

State Bank of India

**...Financial Creditor**

**VS**

VMC Systems Ltd

**...Corporate Debtor**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)**  
**SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**IA 725/2023:** Ld. Counsel for the Liquidator and the Liquidator called absent. Hence, progress report is not taken. Let it be called on the next date of hearing. List the IA on 19.06.2023.

In default of appearance of the Liquidator, action against the liquidator will be recommended to IBBI.

**SD/-**  
**MEMBER (T)**

**SD/-**  
**MEMBER (J)**